

work is still in progress. A large part of the area is, however, covered under thick sand-dunes. It is only after carrying out geophysical surveys, i.e., magnetic, gravity and seismic observations, that indications of structures, if any, could be obtained and drilling work started to prove the existence or otherwise of oil. Gravity and magnetic survey on the ground is already in progress. An aero-magnetic survey of the entire region of about 20,000 sq. miles is expected to be carried out shortly. The detailed geological and geophysical investigations including seismic methods will be carried out during the next field season.

PAPERS LAID ON THE TABLE

CENTRAL BOARD OF REVENUE NOTIFICATION PUBLISHING AMENDMENTS TO ESTATE DUTY RULES, 1953

THE DEPUTY MINISTER FOR FINANCE (SHRI B. R. BHAGAT): Sir, on behalf of Shri M. C. Shah, I beg to lay on the Table, under sub-section (3) of section 85 of the Estate Duty Act, 1953, a copy of the Central Board of Revenue Notification No. 15/F. No. 1/16/55-E.D., dated the 13th February 1956, publishing certain amendments to the Estate Duty Rules, 1953. [Placed in Library. See No. S-69/56.]

MINISTRY OF HOME AFFAIRS NOTIFICATION PUBLISHING NOTARIES RULES, 1956

THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): Sir, I beg to lay on the Table a copy of the Ministry of Home Affairs Notification S.R.O. No. 324, dated the 14th February 1956, publishing the Notaries Rules, 1956, made under section 15 of the Notaries Act, 1952. [Placed in Library. See No. S-71/56.]

REPORT OF THE JOINT COMMITTEE ON SECURITIES CONTRACTS (REGULATIONS) BILL, 1954

SHRI C. P. PARIKH (Bombay): Sir, I beg to lay on the Table a copy of the Report of the Joint Committee of the Houses on the Bill to prevent undesirable transactions in securities by regulating the business of dealing therein, by prohibiting options and by providing for certain other matters connected therewith.

STATEMENT BY SHRI B. K. P. SINHA ON NEWSPAPER VERSION OF HIS SPEECH

SHRI B. K. P. SINHA (Bihar): Mr. Chairman, I would like to draw your attention to a news item published on 22nd February 1956, in column 5, page 1 of *The Mail*, a Madras English daily, under the headlines:

"Kamaraja is against Dakshina Pradesh

What a Congress M.P. Learnt"

The reference is to me.

I never mentioned Shri Kamaraja Nadar or Dakshina Pradesh in my speech. I did not refer to them even remotely or incidentally. The report is grossly inaccurate. A reference to my speech delivered in Hindi will make it clear.

THE BUDGET (RAILWAYS), 1956—GENERAL DISCUSSION—~~continued~~

SHRI B. C. GHOSE (West Bengal): Mr. Chairman, there are quite a few bright spots in this year's Railway Budget such as increased traffic, buoyant revenues and in the context of our developing economy, brighter financial prospects. The amenities provided to passengers have also been progressively improving and the Railway Minister deserves congratulations for that. Of course, the Railway